NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 9/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

Name of the Company:

Registrar of Companies, Gujarat

V/s.

Kajol Impex Ltd.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAUIN PAHWA

ADV.

RESPONDENT

Masha

2.

ORDER

None present for Registrar of Companies/ Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondent.

For the last two adjournments none present from Registrar of Companies in spite of posting the matter as a last chance. Hence the arguments of petitioner is treated as heard.

Heard arguments of Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of May, 2017.